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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/2018	-	For compliance	Rule-6	M/s Gupshup Technologies Pvt Ltd Vs M/s Zopsmart Technologies Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BIJU. T.M 7259006007	GUPSHUP TECHNOLOGIES PVT LTD. (Operational Creditors)	

**ORDER**

Counsel for Petitioner is present. He has filed memo stating that objections have been complied with. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect notice and serve on Corporate Debtor and file proof of service. List it on 13.03.2018.

Member (T)

Member (J)